

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01

No. HHC/GAZ/14-53/74-V-

Dated Shimla, the 10th June 2013

NOTIFICATION

In the interest of administration, the following transfers and postings of the members of H.P. Judicial Service in the cadre of District Judges are hereby ordered with immediate effect:-

1. Shri C.B.Barowalia, Registrar (Judicial) and Judges Branch, High Court of Himachal Pradesh, Shimla is transferred and posted as Director, H.P.Judicial Academy, Shimla vice serial No.3 below.
2. Shri K.S.Chandel, President District Consumer Disputes Redressal Forum, Shimla on being recalled is posted as Registrar (Judicial) and Judges Branch in the High Court of Himachal Pradesh, Shimla vice serial No.1 above.
3. The Services of Shri J.K.Sharma, Director, H.P.Judicial Academy, Shimla is placed at the disposal of the State Government for being posted as President, District Consumer Disputes Redressal Forum, Shimla, vice serial No. 2 above.

**BY ORDER OF THE HON'BLE HIGH
COURT OF HIMACHAL PRADES**

REGISTRAR GENERAL

Endst. No HHC/GAZ/14-53/74-V-

Dated: 10.6.2013.

Copy forwarded to:

1. The Registrar(Administration)-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Principal Secretary (Home)/ (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General /Registrar (Inspection, Confidential & Budget) /Registrar(Judicial)/OSD-Vigilance Finance and Accounts)/OSD-Legal Research and Rules/ OSD-CPC/OSD-Personnel/O&A and Library/OSD Establishment & Building/ Administrator-Assistant Coordinator, Main Mediation Centre, High Court of H.P., Shimla.
4. The L.R.-cum-Secretary (Law) to the Govt. of H.P., Shimla.
5. All the District/Additional District and Sessions Judges/Civil Judges (Senior Division/ Junior Division) in the State of H.P.

6. Member Secretary, Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala, H.P.
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.
13. All above named officers (by name) for information and necessary action.
14. All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
15. All the Deputy Commissioners/Superintendents of Police, in, H.P.
16. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/Marriage Counsellor/Chief Librarian/ Public Relation Officer, High Court of Himachal Pradesh, Shimla.
18. The Secretary to the Registrar General/ P.S. to the Registrar (Judicial & Judges Branch)/ Registrar (Administration) High Court of Himachal Pradesh, Shimla.
19. The District Treasury Officers/Treasury officers, Shimla.
20. The Director of Estates, H.P., Shimla-171 002.
21. Personal files of the above named officers.
22. The Technical Director, NIC Branch of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry Office Order No.HHC/Admn.1 (18)/78-XI-9934-41, dated 8.4.2011.
23. Guard file.

Registrar General.